BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No. 314/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Kishore Kumar Sen -Vs-		
		Diana Cinetone Pvt Ltd & Ors.		
	Under Section	241/242		
SI. No.	or a serigination of Machierized		Appearing on behalf of	Signature with date
	2	0 0	1 -	12 1

Proja Sett. Adv. for Petition All C/10/17
Respondents Bett

ORDER

Ld. Counsels for the petitioner as also respondents are present.

Matter adjourned due to paucity of time.

Listed on 9th November 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)